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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	Hearing	391 / 394	Elmeasure (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **SHREYAS:A**
9036118414
FOR VGB ASSOCIATES

PETITIONER

Shreyas

Counsel for petitioner is present. He has filed memo along with affidavits stating that notices to go to RD, ROC and the concerned Income tax department and that there are no other authorities other than the above.

Hence, issue notice to the above authorities. Registry to prepare notices and the counsel for petitioner to collect the notices from the Registry and serve on the above authorities. The date of hearing is fixed at 30.10.2017.

Further, publication is ordered to be published in the Hindu, English daily, Bangalore Edition and Kannada Prabha a Kannada daily and the publication shall be made 10 days before the date of hearing.

List it on 30.10.2017.


MEMBER (J)


MEMBER (T)